

Scheme	Rate of interest w.e.f. 01.04.2013.
Savings Deposit	4.0
1 Year Time Deposit	8.2
2 Year Time Deposit	8.2
3 Year Time Deposit	8.3
5 Year Time Deposit	8.4
5 Year Recurring Deposit	8.3
5 Year SCSS	9.2
5 Year MIS	8.4
5 Year NSC	8.5
10 Year NSC	8.8
PPF	8.7

Recovery of dues from top 50 defaulters

3145. SHRI M. P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it a fact that Government has asked the public sector banks to recover dues from the top 50 willful defaulters;
- (b) if so, whether the banks have identified the top 50 defaulters and the loans due from each of them; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (c) No, Sir. No such specific instruction has been issued to Public Sector banks (PSBs) to recover dues from the top 50 wilful defaulters. All PSBs are required to monitor all Non-Performing Assets (NPAs) at different levels in bank on regular basis. A Board level Committee in the banks monitors the position of recovery.